

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
NOBAL BUILDTECH PRIVATE LIMITED IN REAL ESTATE AT GREATER NOIDA,
UTTAR PRADESH**

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN No.	Nobal Buildtech Private Limited CIN: U70102DL2013PTC258879 PAN: AAECN6755E
2.	Address of the registered office	Sikka House, C-60, Preet Vihar, Vikas Marg, East Delhi, Delhi - 10092
3.	URL of website	https://insolvencyandbankruptcy.in/cirp/ (This is the website of the RP as there is no website of the Corporate Debtor)
4.	Details of place where majority of fixed assets are located	Plot No. GH-04C, Sector 10, Greater Noida, Uttar Pradesh
5.	Installed capacity of main products/ services	The company is engaged in the business of engaged in real estate activities, including buying, selling, and operating self-owned or leased properties For further details it can be requested through an email to the RP at nobalbuildtech.cirp@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	As per Audited financials revenue from operations during the year 2024-25 was Nil.
7.	Number of employees/workmen	00
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://insolvencyandbankruptcy.in/cirp/ (This is the website of the RP as there is no website of the Corporate Debtor) Or through an email request to the RP at nobalbuildtech.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://insolvencyandbankruptcy.in/cirp/ (This is the website of the RP as there is no website of the Corporate Debtor)
10.	Norms of ineligibility applicable under section 29A are available at:	https://insolvencyandbankruptcy.in/cirp/ (This is the website of the RP as there is no website of the Corporate Debtor)
11.	Last date for receipt of expression of interest	08.08.2026
12.	Date of issue of provisional list of prospective resolution applicants	18.08.2026
13.	Last date for submission of objections to provisional list	23.08.2026

14.	Date of issue of final list of prospective resolution applicants	02.09.2026
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07.09.2026
16.	Last date for submission of resolution plans	07.10.2026
17.	Process email id to submit Expression of Interest	nobalbuildtech.cirp@gmail.com
18.	Details of the corporate debtor's registration status as MSME	Udyam Aadhaar Number: No Registration Date: NA



Hemant Sethi
IBBI/IPA-002/IP-N01107/2021-2022/13628
(AFA Valid up to: 30.06.2027)
Resolution Professional in the matter of
Nobal Buildtech Private Limited
Email address: nobalbuildtech.cirp@gmail.com

Date: 14.07.2026
Place: Delhi